

**F. No. E-12017/61/2020-HR(Vol-III)**  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety & Standards Act, 2006)  
(HR Division)  
**FDA Bhawan, Kotla Road, New Delhi-110 002**

---

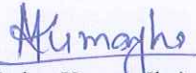
12<sup>th</sup> January, 2021

**NOTICE**

**Subject: Filling up of various posts in the Food Safety and Standard Authority of India through transfer on deputation (including short term contract) on foreign service terms – reg.**

In continuation to Food Safety & Standards Authority of India (FSSAI) Circular – DEP-03/2020 dated 16 Dec 2020, with approval of Competent Authority, it has been decided to accept online application without uploading NOC/CCA. The applicant may submit NOC/CCA through proper channel.

2. Other terms and conditions of the advertisement will remain unchanged.

  
(Madan Kumar Jha)  
Assistant Director (HR)

Copy to :-

CITO - For necessary action.